

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "1-1 ": NEW DELHI**

**BEFORE SHR AMIT SHUKLA, JUDICIAL MEMBER
A N D
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)**

ITA No. 5078/Del/2018
(Assessment Year: 2012-13)

DCIT, Circle – 5 (2), New Delhi. (Appellant)	Vs.	C-DOT ALCATEL-LUCENT RESEARCH CENTRE PVT. LTD., C-DOT CAMPUS, Mandi Road, Mahrauli, New Delhi – 110 030. PAN: AACCC7346Q (Respondent)
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Assessee by :	Ms. Saloni Shital, A.R.; & Mr. Rishabh Malhotra, A.R.
Department by :	Shri Surender Pal [CIT] – DR;
Date of Hearing	09/02/2021
Date of pronouncement	09/02/2021

ORDER

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the Department against the order of the Id. CIT(A)-44, New Delhi dated 27.04.2018 for the Assessment Year 2012-13.
2. When the matter is called up for hearing the Id. AR of the assessee submitted a letter dated 23.12.2020 wherein, it is submitted that assessee has already opted for settlement of the dispute involved in this appeal under the Direct Taxes Vivaad Se Vishwas Act, 2020 by filing Form Nos. 1 and 2. Subsequently, Form No. 3 as per section 5(1) of the Vivaad Se Vishwas Scheme, 2020 was also issued to the company on 16.12.2020.
3. The Id. DR has no objection.
4. In view of the above facts the appeal of the Department is dismissed as withdrawn.

5. Accordingly, appeal of the Department is dismissed.

Order pronounced in the open court on 09/02/2021.

**Sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER**

**Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER**

Dated : 09/02/2021.

MEHTA

Copy forwarded to :

1. Appellant
2. Respondent
3. CIT
4. CIT (A)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	09.02.2021
Date on which the typed draft is placed before the dictating member	09.02.2021
Date on which the typed draft is placed before the other member	09.02.2021
Date on which the approved draft comes to the Sr. PS/ PS	09.02.2021
Date on which the fair order is placed before the dictating member for pronouncement	09.02.2021
Date on which the fair order comes back to the Sr. PS/ PS	09.02.2021
Date on which the final order is uploaded on the website of ITAT	09.02.2021
date on which the file goes to the Bench Clerk	09.02.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	